

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 596/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

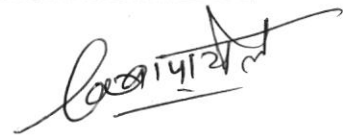
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Enrich Infra Developers Pvt. Ltd.
V/s
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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18	Vivek Patil i/b. Vivek Patil & Associates. for Petitioner	Advocate	
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ORDER

CP 596/252/NCLT/MB/MAH/2017

1. An Affidavit is required to be filed. Learned Respondent Counsel to file it today itself.
2. Report of the RoC is awaited. RoC to be informed to submit the report before the next date of hearing.
3. Adjourned to **05.01.2018**.

Sd/- :

BHASKARA PANTULA MOHAN

Member(Judicial)

Date : 18.12.2017

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Sd/- :

M.K. SHRAWAT

Member (Judicial)